

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 28th April, 2015

NO.LJ (B) 99/92/Pt.II/162 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint the following Non- MCS Officers as Executive Magistrates in connection with the monitoring of the movement of coal transportation for strict implementation of National Green Tribunal Order for a period of 3 (three) months or till further orders.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Renier Terry R.Marak, BADO, Baghmara	South Garo Hills District, Baghmara	Deputy Commissioner, South Garo Hills District, Baghmara
2.	Shri Maxborn M.Sangma, DFO, BNP, Baghmara	- do -	- do -
3.	Smti Mirza N.Marak, Deputy Labour Commissioner, Baghmara	- do -	- do -
4.	Shri Allosius G.Momin, Sub-Divisional Agriculture Officer, Baghmara	- do -	- do -
5.	Smti Bulbully S.Marak, Tourist Officer, Baghmara	- do -	- do -
6.	Shri Kamal G.Momin, Executive Engineer, PWD(Rds), Baghmara	- do -	- do -
7.	Shri Chengreng D.Sangma, Functional Manager, District Industries Centre, Baghmara	- do -	- do -

Sd/-

(E.M.Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.


Dated Shillong, the 28th April, 2015

MEMO.NO. LJ (B).99/92/Pt.II/162- A,

Copy to:-

- 1 Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
- 2 The Deputy Commissioner, South Garo Hills District, Baghmara, with a request to circulate to all the officers concerned. This has a reference to letter No. SGH/DC-6/2013/206, dt 16.04.2015
- 3 The Principal Secretary to the Govt of Meghalaya & Member Convener NGT for information.
- 4 Personnel A.R (A) Department.
- 5 DEO (Data Entry Operator) Law (A) Dept, Room No. 221, Main Sectt Building, for uploading the Notification in the Law Department website.
- 6 Director of Information and Public Relation, Meghalaya, Shillong
- 7 Office Copy.

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.
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